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Title: Issue regarding alleged increase in number of atrocities against SCs and STs and submission of reports of National Commission for Scheduled Castes.

***DR. THOL THIRUMAAVALAVAN (CHIDAMBARAM):** Hon. Chairman Sir, Vanakkam. Scheduled Castes and Scheduled Tribes are the aborigines of this land. The atrocities against them are on the rise day by day. I wish to bring to the notice of the Government, through you, certain details about the recent Report of the National Crime Records Bureau. SCs and STs are the working classes, the aborigines and the native people of this land. They live in a peaceful manner in the footsteps of the revolutionary leader Dr. B R Ambedkar besides following Buddhism. But it is a matter of great concern that atrocities and violent attacks are planned against them in the name of caste. If you see on the basis of registered cases, the no. of violent attacks against SCs in the year 2020 is 9.4 % more than that of the year 2019. NCRB data says that the no. Of violent attacks against STs in the year 2020 is 9.3 % more than that of the year 2019. After the Union Government has taken this aspect into consideration, the Social Justice and Empowerment Ministry started the National Helpline Service, which is a welcome step. Revolutionary leader Dr. B.R. Ambedkar is a national leader who framed the Constitution of India. We are unable to celebrate his birth anniversary. We are unable to pay respects on his death anniversary. People are desecrating the pictures of Dr. Ambedkar and damaging his statues. Such violent attacks take place throughout the country. Out of 28 States, 17 States are very much affected by these kinds of violent

attacks. There is a National Commission for Scheduled Castes to monitor this. But this Commission has not even submitted its Report for the last four years. I therefore urge the Hon Speaker to order the National Commission for Scheduled Castes to submit its Reports pending for the last 4 years as soon as possible. Thank you for this opportunity.